

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra A-1 Shivam Raheja & Raunaq Mathur A-2,3	Teja Karia, Aishuary Vikram & Shubhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.  <b>With</b>	Tejas Karia Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Contempt Case (AT) No. 07 of 2021 in Comp. App. (AT) No. 275 of 2017	R. P. Khosla Vs. McDonalds (India) Pvt. Ltd. & Ors.	Deepak Khosla	Gauhar Mirza Tejas Karia Nishant Doshi

### For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 752 of 2022	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Ors.  <b>With</b>	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Anoop Prakash Awasthi-R3
5.	Comp. App. (AT) (Ins) No. 756 of 2022	Syndicate Steel Trader Vs. Wallrock Infracore Pvt. Ltd. & Anr.	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Awasthi-R3
6.	Comp. App. (AT) (Ins) No. 766 of 2022	Anjni Steels Vs. Wall Rock Infracore Pvt. Ltd. & Ors.	Abhishek Anand	Rakesh Kumar Preeti Kashyap
7.	Comp. App. (AT) (Ins) No. 842 of 2022	Amit Ahirrao Vs. Anagha Anasingharaju and Anr.	Rajat Malu	Avinash R. Khanolkar-R1

8.	Comp. App. (AT) (Ins) No. 871 of 2022	Gateway Offshore Pvt. Ltd. & Anr. Vs. Runwal Realtors Pvt. Ltd.	Lzaffer Ahmed B F	
9.	Comp. App. (AT) (Ins) No. 903 of 2022 & I.A. No. 2556 of 2022 <b>(With Defects)</b>	Anurag Khemka Vs. Sammeeer Sheth & Anr.	Samaksh Goyal Abhijeet Sinha	Madhura Chitnis
10.	Comp. App. (AT) (Ins) No. 911 of 2022	Shekhar Sarawagi Sole Proprietor of M/S Ado Conmat India Vs. Ghanaram Infraengineers Pvt. Ltd.	Vishakha Gupta	
11.	Comp. App. (AT) (Ins) No. 914 of 2022 & I.A. No. 2513 of 2022 <b>(With Defects)</b>	Bhagwati Singh Vs. Incab Industries Ltd.	Sanjib Kumar Mohanty	
12.	Comp. App. (AT) (Ins) No. 915 of 2022	Gandhar Oil Refinery (India) Ltd. Vs. City Oil Pvt. Ltd.	P. Sirohi	
13.	Comp. App. (AT) (Ins) No. 916 of 2022	Gaurav Agarwal Vs. CA Devang P Sampat	Naveen Hegde	
14.	Comp. App. (AT) (Ins) No. 917 of 2022	Randhir Singh Tomar & Ors. Vs. Sunil Kumar Aggarwal Liquidator/ Erstwhile Resolution Professional	Ishita	
15.	Comp. App. (AT) (Ins) No. 918 of 2022	Wave Megacity Centre Pvt. Ltd. Vs. ----	Hardeep Sachdeva	
16.	Comp. App. (AT) (Ins) No. 934 & 935 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Kumar Ayush	

**For Admission (After Notice)**

17.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
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18.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
19.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta  <b>With</b>	U. N. Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija
20.	Comp. App. (AT) (Ins) No. 629 of 2022	Greater Noida Industrial Development Authority (GNIDA) through Its Chairman Vs. Earth Infrastructures Limited through RP Akash Singhal & Anr.  <b>With</b>	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Sandeep Bhuraria Paarijaat Singh-R2
21.	Comp. App. (AT) (Ins) No. 630 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Earth Infrastructures Limited through RP & Anr.	Manish K Srivastava	Ashish Makhija Akanksha Vasudeva-R1 Abhishek Anand Viren Sharma Prateek Kushwaha-R2
22.	Comp. App. (AT) (Ins) No. 265 of 2022	Surya INNS Ltd. Vs. Sahara Hospitality Ltd.	M V Kini	Aakanksha Nehra Sandeep Bajaj Asav Rajan
23.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	Abhishek Sharma Gaurav Arora Ashly Cherian
24.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
25.	Comp. App. (AT) (Ins) No. 344 of 2022	Bank of Maharashtra Vs. Vandana Garg & Ors.  <b>With</b>	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari

26.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
27.	Comp. App. (AT) (Ins) No. 369 of 2022	Dyna Rasayan Udyog Pvt. Ltd. Vs. Ms. Pooja Bahry & Anr.  <b>With</b>	Ashish Aggarwal	Pooja Bahry
28.	Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Ors. Vs. Pooja Bahry (Erstwhile Resilution Professional of NTL Electronics India Pvt. Ltd.) & Ors.  <b>With</b>	Aditi Sharma	Jasveen Kaur Pooja Bahry-R1 Milan Singh Negi-R2, R3 & R4
29.	Comp. App. (AT) (Ins) No. 412 of 2022	Praveen Gupta & Ors. Vs. Pooja Bahry (Erstwhile Resolution Professional of NTL Electronics India Ltd.)	Milan S. Negi	Jasveen Kaur Pooja Bahry-R1
30.	Comp. App. (AT) (Ins) No. 347 of 2022	Samsung India Electronics Pvt. Ltd. Vs Vineet Aggarwal Liquidator Nu Tek India Ltd.	Aditya Nayyar	Sanjay Kr. Singh
31.	Comp. App. (AT) (Ins) No. 359 of 2022 & I.A. No. 1321 of 2022  <b>(With Defects)</b>	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Prerna Arora	PCS Nithish V. Bangera S. Janani-R1
32.	Comp. App. (AT) (Ins) No. 381 of 2022	Salem Stainless Steel Suppliers Pvt. Ltd. Vs. Rajubhai Patel (Resolution Professional of Cooltech Containers Pvt. Ltd.)	Charu Sachdev	Rushabh Shah-RP
33.	Comp. App. (AT) (Ins) No. 483 of 2022	Jagdish Kumar Parulkar Vs. Vinod Agarwal & Ors.	Mrinali Prasad	Ritu Reniwal
34.	Comp. App. (AT) (Ins) No. 641 of 2022	Tapan Kumar Agarwala & Anr. Vs. Khaitan Rice Mill Pvt. Ltd. & Anr.	Uday Gupta	Sanchari Chakraborty
35.	Comp. App. (AT) (Ins) No. 706 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7

**For Hearing**

<b>36.</b>	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	Nilesh Deep-R1 Sanjay Kumar-R2
<b>37.</b>	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar